

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO.2232
TO BE ANSWERED ON 11TH DECEMBER, 2015**

ASSISTANCE TO APL CATEGORY PATIENTS

2232. SHRIMATI MAUSAM NOOR:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the details of the health schemes to provide financial assistance to patients in the Above Poverty Line (APL) category;
- (b) whether the Government proposes to relax the ceiling of annual income for including financially backward general category individuals; and
- (c) if so, the details thereof?

**ANSWER
THE MINISTER OF HEALTH AND FAMILY WELFARE
(SHRI JAGAT PRAKASH NADDA)**

(a): Under the scheme “Health Minister’s Discretionary Grant (HMDG)” of Ministry of Health & Family Welfare, financial assistance is provided to patients having annual family income up to Rs.1,00,000/- and below, to defray a part of the expenditure on Hospitalization/treatment in Government Hospital as per guidelines of the scheme.

The quantum of financial assistance granted is as follows:

- I. Rs.50,000/-, if the estimated cost of treatment is up to Rs.1,00,000/-;
- II. Rs.75,000/- if the estimated cost of treatment is above Rs.1,00,000/- and up to Rs.1,50,000/-
- III. Rs.1,00,000/- if the estimated cost of treatment is above Rs.1,50,000/-.

(b) & (c): At present, no proposal to raise the ceiling of annual family income for availing assistance under HMDG scheme is under consideration of the Government.